

Gazette of India dated the 20th June, 1970.

(xxxi) The All India Services (Death-cum-Retirement Benefits) Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 974 in Gazette of India dated the 4th July, 1970.

(xxxii) The Indian Forest Service (Pay) Third Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 976 in Gazette of India dated the 4th July, 1970.

(xxxiii) The Indian Administrative Service (Recruitment) First Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1011 in Gazette of India dated the 11th July, 1970.

(xxxiv) The Indian Police Service (Recruitment) First Amendment Rules, 1970 (Hindi and English versions) published in Notification No. G.S.R. 1012 in Gazette of India dated the 11th July, 1970.

(xxxv) G.S.R. 1014 (Hindi and English versions) published in Gazette of India dated the 11th July, 1970 containing corrigendum to Notification No. G.S.R. 678 dated the 2nd May, 1970

(xxxvi) The Indian Forest Service (Probationer's Final Examination) Regulations, 1968 (Hindi version) published in Notification No. G.S.R. 2211 in Gazette of India dated the 9th May, 1970. [*Placed in Library.* See No. LT--3793/70].

following amendments made by the Lok Sabha at its sitting held on the 20th May, 1970, in the Special Marriage (Amendment) Bill, 1968 :

Enacting Formula

1. That at page 1, line 1,—
for "Nineteenth" substitute "Twenty-first"

Clause 1

2. That at page 1, line 4,—
for "1968" substitute "1970"

Clause 3

3. That at page 2, line 12,—
for "1968" substitute "1970"

12.54 hrs.

ESTIMATES COMMITTEE

Hundred and Twenty-ninth Report

SHRI THIRUMALA RAO (Kakinada) : I beg to present the Hundred and twenty-ninth Report of the Estimates Committee on the Department of Atomic Energy—Atomic Power.

PETITION RE : RAILWAY WORKSHOP, JAMALPUR (BIHAR)

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, मैं रेलवे वर्कशॉप, जमालपुर (बिहार) के संबंध में सर्वश्री राम गोविन्द शर्मा तथा कृष्णानन्द ठाकुर द्वारा हस्ताक्षर की गई याचिका पेश करता हूँ।

12.53 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY : Sir, I have to report the following message received from the Secretary of Rajya Sabha :

"In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th July, 1970, agreed to the

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE—Contd.

Reported intrusion of Pakistani plane into Indian Territory—Contd.

श्री कंवर लाल गुप्त : अध्यक्ष महोदय, आप मंत्री महोदय से कहें कि इसके बारे में बयान दें। सारा हाउस इंटरस्टेड है। यह सिक्कोरिटी का मामला है।